

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs,  
Civil Secretariat,  
(Subordinate Legislation Section)  
Jammu/Srinagar

Notification,  
Jammu, the 26<sup>th</sup> February, 2018.

SRO 105 .- In exercise of the powers conferred by section 5 of the Jammu and Kashmir Christian Marriage and Divorce Act, 1957, the Government hereby grants licence to Pastor Thomas Khokhar S/O Late Dr. Ghulam Masih, R/O 28 Christian Colony Residency Road, Jammu (Minister of Religion) to solemnize marriage within the State in accordance with the provisions of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

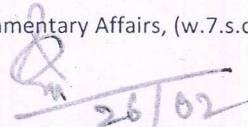
Department of Law, Justice and Parliamentary Affairs,

NO:-LD(SL)79/21

Dated:- 26 .02.2018.

Copy to the following for information and necessary action.

1. Divisional Commissioner, Jammu.
2. Deputy Commissioner, Jammu.
3. Senior Superintendent of Police, Jammu.
4. Pastor Thomas Khokhar S/O Late Dr. Ghulam Masih, R/O 28 Christian Colony Residency Road, Jammu
5. General Manager, Government Press, Jammu for publication in an extra-ordinary issue of the Government Gazettee.
6. SRO section, Department of Law, Justice and Parliamentary Affairs, (w.7.s.c)
7. Concerned file.

  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer,